

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

M.A. 254 of 1996. (OA.no.436/96)
(U N L I S T E D)

Date of Order: 16.8.96.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

§ NIRMAL KUMAR SINGH

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. Samir Ghosh, counsel.

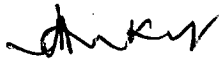
For the respondents: Mr. P.K. Arora, counsel.

O R D E R

This M.A. has been filed as an unlisted motion to day. Mr. Samir Ghosh, ld. counsel, appears for the petitioner and Mr. P.K. Arora, ld. counsel, appears for the respondents.

Hearing the ld. counsel for both the parties, we fix the matter for admission hearing on 11.10.96. Reply to the M.A. as well as the O.A. shall be filed by the respondents by the date fixed.

Plain Copy of this Order be given to the ld. counsel for both the parties.


(M.S. Mukherjee)
Member(A)


(A.K. Chatterjee)
Vice-Chairman.